

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.1555/87 Date of decision:23.3.93
Sh.Niranjan Kumar Garg .. Petitioner

versus

Union of India & ors. ... Respondents

Coram: The Hon'ble Mr. Justice V.S. Malimath, Chairman
The Hon'ble Mr. B.N. Dhondiyal, Member (A)

Present: Petitioner in person.

ORDER (ORAL)

(By Hon'ble Mr. Justice V.S.Malimath, Chairman)

Petitioner - in this case appeared personally and submitted that he may be allowed to withdraw the OA. The case is accordingly dismissed as withdrawn.

(B.N.Dhondiyal)
Member(A)

(B.N.Dhoundiyal)
Member(A)

Prabhu
(V.S.Malimath)
Chairman

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